

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/ 632 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti. Indira Barman
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 28th January, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 232, dtd. 09.01.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from station, from the evening of 27.01.2020 till the morning of 29.01.2020, as prayed for. The Addl. District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/ 633 /A, dated 28.1.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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